

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-470(ND)/2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2020**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle Developers Pvt. Ltd.**

**UNDER SECTION 7 OF IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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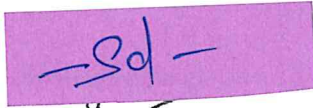
**Present:**

Mr. Vivek Sinha, Mr. Vivek Malik, Mr. kartikiya, Advocates for the Petitioner.

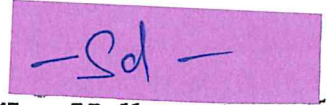
Mr. Rishi Kapoor, Mr. Abhay Kaushik, Mr. Rachit Mittal, Ms. Tanvi Aggarwal, Mr. Shashank Agarwal, Advocates for the Respondent.

**ORDER**

No time left in view of the constitution of the Special Bench. In view of the same renotify this case on 6<sup>th</sup> February, 2020.



**(L.N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**